

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:405
ANSWERED ON:11.07.2014
FOREIGN COMPANIES
Dubey Shri Nishikant

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of foreign companies registered in the country during each of the last three years and the current year and the revenue earned therefrom; and

(b) the number of foreign companies left the country during the said period along with the reasons for their exit?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SMT. NIRMALA SITHARAMAN)

(a) The number of foreign companies registered during the previous three years and the current year (up to 30.06.2014) and fees collected for their registration in India are indicated in Table-1 below:

TABLE-1: NUMBER OF FOREIGN COMPANIES WITH THEIR PLACE OF BUSINESS IN INDIA

Year	No. of Companies Registered	Total Fee Collected Foreign (inRs.)
2011-12	231	43,25,000
2012-13	165	30,10,000
2013-14	216	36,90,000
2014-15	17	3,75,000

(up to 30.06.2014)

(b) Decision on closure of businesses is taken by the management of the company concerned. The number of foreign companies that had closed their business in India during the previous three years and the current year (up to 30.06.2014) are given in Table-2 below.

TABLE-2: NUMBER OF FOREIGN COMPANIES CLOSED THEIR BUSINESS IN INDIA

Year	No. of Foreign Companies that closed their business in India
2011-12	85
2012-1	102
2013-14	53
2014-15	NIL

(up to 30.06.2014)